

आयकर अपीलीय अधिकरण न्यायपीठ, नागपुर में ।
IN THE INCOME TAX APPELLATE TRIBUNAL BENCH, NAGPUR

(At e-Court, PUNE)

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER AND
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

आयकर अपील सं / ITA Nos.96 to 98/NAG/2010
निर्धारण वर्ष / Assessment Years : 2002-03 to 2004-05

Daryapur Shetkari Sahakari Ginning & ..Appellant.
Pressing Factory Ltd.,
Banosa, Tq. Daryapur.

PAN : AAAAD1036C.

Vs.

The Asst. Commissioner of Income Tax,
Amaravati Circle, Amaravati. ..Respondent.

Assessee by : Shri S.C. Thakar.

Revenue by : Smt. Agnes P. Thomas.

सुनवाई की तारीख / Date of Hearing : 08.01.2021	घोषणा की तारीख / Date of Pronouncement: 08.01.2021
---	---

आदेश / ORDER

These appeals filed by the assessee are directed against common order of the learned Commissioner of Income Tax (Appeals)-II, Nagpur dated 25.02.2019 for the Assessment Years 2002-03 to 2004-05, respectively.

2. When the matter was called on today, the appellant filed a letter seeking permission to withdraw the above captioned appeals on the ground that the issues involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by the Pr. Commissioner of Income Tax-1, Nagpur.

3. On the other hand, the ld. Department Representative had expressed no objection to permit the withdrawal of the appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, all the above captioned appeals stand dismissed as withdrawn.

5. In the result, the appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on 8th day of January, 2021.

Sd/-
(PARTHA SARATHI CHAUDHURY)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/
(INTURI RAMA RAO)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे Pune; दिनांक Dated : 8th January, 2021.

Yamini

आदेश की प्रतिलिपि अग्रहित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. CIT(A)-2, Nagpur.
4. Pr. CIT-2, Nagpur.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, नागपुर / DR,
ITAT, "Nagpur" Pune;
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER

// True Copy //

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.